

compliance in the State Sphere is ensured through the State Enforcement Machinery. The details of enforcement of the Minimum Wages Act, 1948 in the Central Sphere are given in the Statement (*See below*).

In the Central Sphere, the field officers do come across violations either by way of complaints from the workers/ unions or during the inspections. Immediately the Inspecting Officers take cognizance of such violations and give opportunity to the erring employers to rectify the same. If the same is not rectified and compliance is not made within a specified period, the erring employers are liable to be prosecuted as per the penal provisions prescribed under the Minimum Wages Act, 1948.

Statement

Details of Enforcement of Minimum Wages Act, 1948 in Central Sphere

Sl.No.	Particulars	2011-12	2012-13	2013-14	2014-15
1.	No. of Inspections Conducted	15272	15550	13099	6168
2.	No. of Prosecutions Launched	6937	5307	5167	3453
3.	No. of Irregularities	158843	157111	129341	64987
4.	No. of Convictions	6816	4954	5074	1041

Source: Office of Chief Labour Commissioner (Central), New Delhi.

Vacancies of doctors and specialists in ESI Hospitals in Telangana

2010. SHRI DEVENDER GOUD T.: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that there are 15 vacancies of doctors and specialists in Employees' State Insurance (ESI) hospitals in the State of Telangana;

(b) if so, what are the reasons for such huge vacancies when the sanctioned strength is 18;

(c) whether it is also a fact that there are 35 vacancies against the sanctioned strength of 80 in the sub-cadre of General Duty Medical Officers (GDMOs) and 13 vacancies in sub-cadre of Specialists Gr. II Junior scale; and

(d) if so, the vacancy-wise details of posts lying vacant and the efforts made to recruit doctors and specialists?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) There are twenty five vacancies comprising twelve in Specialists Grade-II Junior scale and thirteen vacancies in Super Specialists Grade in Employees State Insurance (ESI) Hospitals in Telangana.

(b) In the earlier recruitment process, 19 candidates were selected for Andhra Pradesh Region held during 2011-12. Offers of appointment were issued to all the specialists. However, only 12 candidates have joined and 2 specialists have resigned in 2011-12.

(c) and (d) There are 35 vacancies in the grade of General Duty Medical Officers (GDMOs) as against the sanctioned strength of 80 and there are twelve vacancies in the sub cadre of Specialists Grade II Junior Scale in Employees' State Insurance Corporation Hospitals in Telangana.

Vacancies of ESI Hospital Sanathnagar has not been advertised because ESI Corporation has taken the decision that vacancies of hospitals adjoining with the Medical College/PGIMSRS would be gradually replaced by the teaching faculty.

14 vacancies have already been advertised for ESI Hospital Nacharam for Specialists (09 vacancies) and Super Specialists (05).

Low wages to tea garden workers

2011. SHRI TAPAN KUMAR SEN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the State-wise number of closed tea gardens in the country;
- (b) whether Government is aware that tea garden workers get very low wages and are deprived of social securities; and
- (c) if so, the action being taken by Government to take remedial measures?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) The Ministry of Commerce and Industry has informed that eight (08) tea gardens are closed in the country as on 31.10.2015. The details of the State-wise closed tea gardens in the country are as under:

Sl.No.	State	No. of closed Tea Gardens
1.	West Bengal	06
2.	Assam	01
3.	Kerala	01

(b) and (c) The tea plantation workers are paid wages as per the negotiated agreement reached through a process of collective bargaining between the producer associations and workers unions.